## HARYANA VIDHAN SABHA

## **Starred Questions**

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Thursday, the 28th February, 2013.

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## **Establishment of Fast Track Courts**

\*1338. SMT. SUMITA SINGH, M.L.A.: Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to establish fast track courts for judicial action in the sexual offences against women?

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Chandigarh: The 20<sup>th</sup> February, 2013 SUMIT KUMAR, Secretary, Haryana Vidhan Sabha